

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2325
ANSWERED ON:06.08.2003
FUNCTIONING OF DGHS AND ICMR
RAM JEEVAN SINGH;RAM VILAS PASWAN

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the differences in the functioning of the DGHS and the ICMR and the administrative and financial power enjoyed by each of them;
- (b) whether the Government have made any exercise to critically examine the constraints in the working of the DGHS vis-à-vis ICMR;
- (c) if so, the details thereof; and
- (d) the remedial measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) to (d) Dte. G.H.S. is an attached office of the Department of Health and is governed in accordance with the 'Rules and Regulations' applicable to any attached office of the Government. Whereas, ICMR is an autonomous organization under the Department of Health and draws its financial and administrative powers from the 'bye-laws' and 'Memorandum of Association'. No comparison can therefore, be made between the administrative and financial powers of Dte. G.H.S. and ICMR.